

HIGH COURT OF UTTARANCHAL AT NAINITAL
NOTIFICATION

No. 149. / UHC/Admin.A. /2004

Dated: September 13, 2004.

Sri I.J.Malhotra, District & Sessions Judge, Uttarkashi to be Principal Secretary, Legislative & Parliamentary Affairs, Govt. of Uttaranchal, Dehradun.

No. 150. / UHC/Admin.A. /2004

Dated: September 13, 2004.

Sri Raj Kishan, Addl. District & Sessions Judge, Roorkee (Haridwar) is transferred and promoted as Officiating District & Sessions Judge, Uttarkashi vice Sri I.J.Malhotra.

By Order of the Court

Sd/-

(V.K.Maheshwari)

Registrar General.